

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 32606/2019, in Petition(s) for Special Leave to Appeal (C)  
No(s). 21761-21762/2019

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.                      Petitioner(s)

VERSUS

UNION OF INDIA THR ITS SECY, LABOUR AND ORS MINISTRY OF LABOUR AND  
EMPLOYMENT SECRETARY & ORS.                      Respondent(s)

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 02-03-2020 These matters were called on for hearing today.

For Petitioner(s)

Ms. Sakshi Kakkar, AOR  
Mr. Shakti Singh, Adv.  
Mr. Ashutosh Sukla, Adv.

For Respondent(s)

Mr. Ajit Pudussery, AOR  
Mr. K. Vijayam, Adv.  
Mr. Ajeet Singh Verma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete upon respondent Nos. 1 and 6, but no one  
has entered appearance on their behalf.

Four weeks' time as a last chance is granted to Respondent  
Nos. 2 to 5 to file Counter Affidavit.

List the matter before the Hon'ble Court as per rules after  
expiry of four weeks.

RAJIV KALRA  
Registrar